

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

ARBITRATION PETITION NO.8 OF 2007

M/S AUROHILL GLOBAL COMMODITIES LTD.

Petitioner(s)

VERSUS

M/S M.S.T.C. LTD.

Respondent(s)

(With appln(s) for c/delay in filing counter affidavit)

Date: 12/07/2007 This Petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Sunil Kumar, Sr.Adv.

Mr. Shree Prakash Sinha, Adv.

Mr. Shekhar Kumar,Adv.

For Respondent(s) Mr. Chetan Sharma, Sr.Adv.

Ms. Ramni Taneja, Adv.

Mr. Anil Shrivastav,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.
Stand over for two weeks.

(N. Annapurna)
Court Master

(Madhu Saxena)
Court Master